

**Central Administrative Tribunal
Principal Bench**

**CP No.75/2017
In
OA No.4111/2013**

New Delhi, this the 2nd day of April, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Ms. Nirmala,
W/o Pradeep Kumar Sah Gond,
D/o (Parmanand Sah),
RZ-L-25 Mahavir Enclave,
Opp. Shiv Vani Sr. Sec. School Palam,
New Delhi-110045.

...Petitioner

(By Advocate : Shri Devik Singh for Shri Naresh Kaushik)

Versus

1. Deepak Mohan Spolia & Ors.
The Chief Secretary,
Govt. of NCT,
Players Building, IP Extension,
New Delhi.
2. V.K.Singh,
The Secretary,
Delhi Subordinate Services,
Selection Board,
FC-18, Institutional Area,
Karkardooma,
(Near Railway Reservation Centre),
Delhi-110092.
3. Puneet Kumar Goel,
The Commissioner,
West Delhi
Corporation of Delhi,
Civic Centre,
4th Floor, Minto Road, ITO,
New Delhi-110002.

...Respondents

(By Advocate : Shri K.M. Singh and Ms. Anupama Bansal)

ORDER (ORAL)**Justice L. Narasimha Reddy, Chairman :-**

This contempt case is filed alleging that the respondents failed to implement the directions, issued by this Tribunal in its order dated 06.09.2016 in OA No.4111/2013. On 04.02.2019, it was brought to the notice of this Tribunal that respondents filed WP(C) No.7846/2018 and that the Hon'ble Delhi High Court passed interim orders, directing that no coercive action shall be taken against the respondents. Therefore, the contempt case was adjourned *sine die*.

2. Today, we heard the learned counsel for the parties. It is not in dispute that the Hon'ble Delhi High Court directed that no coercive steps shall be taken against the respondents, for implementation of the orders in the OA and the same is subsisting, as of now. Therefore, the question of proceeding with the contempt case does not arise.

3. Hence, we close the contempt case, leaving it open to the applicant to work out his remedies,

depending upon the outcome of the Writ Petition No. No.7846/2018.

There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

‘rk’

